

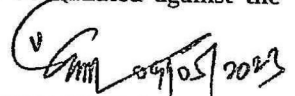
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfer and posting is hereby made in official exigency with immediate effect :-

S. N.	Name of Officials (S/Sh.)	From	To
1	Vikas Rawat EC: 24110739	SPA in Office Pool, RADC.	SPA in the Court of Sh. Ankit Singla, POLC, RADC.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.



(VINAY KUMAR GUPTA)

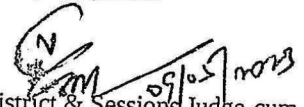
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

3919-3932-0
No.: _____/F.7/P&T/Admn/RADC/2023

Copy forwarded for information and necessary action to :-

Dated, Delhi the 09/05/23

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Court.
5. The concerned official.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P -I Personal File/ACR/Leave/Website Committee, THC, Delhi.



Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi